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O.A.NO. 141 OF 1996

O.A.NOS. 137 to 153 of 1996

Order dated 20.9.2001

Order is pronounced in open Court. As per observations contained in the Order dated 20.9.2001 in separate sheets attached to the record of OA No.137 of 1996, the Original Applications are rejected. No costs.

S. Venkateswaran
VICE-CHAIRMAN
20.9.2001

L. —
MEMBER (JUDICIAL)

Free copy of the
common judgment
passed in OA-137/ab
given to the applicant's
counsel.

Ratna
11/10/01

PL
S-O/110